Central Administrative Tribunal Principal Bench

CP No.795/2015 in OA No.4237/2014

New Delhi, this the 23rd day of December, 2015

Hon'ble Mr. A.K. Bhardwaj, Member (J) Hon'ble Mr. V.N. Gaur, Member (A)

Smt. Munni Devi, W/o Late Shri Chandra Bhan, Ex-Gr. 'D' (TS), BDS Head Office, Bulandshahr.

(By Advocate : Shri K.K. Sharma)

...applicant

Versus

- Mr. T.Q. Mohammad,
 Postmaster General,
 Agra Region, Agra.
- 2. Shri R.N. Yadav, Sr. Supdt. Of Post Offices, Bulandshahr (U.P.).

...respondents

ORDER (ORAL)

Mr. A.K. Bhardwaj, Member (J):-

As prayed by Shri K.K. Sharma, learned counsel for applicant, the CP is dismissed as withdrawn with liberty to file fresh OA for redressal of his grievances, if so advises.

(V.N. Gaur) Member (A) (A.K. Bhardwaj) Member (J)

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